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WP-32313-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 19th OF JANUARY, 2026

WRIT PETITION No. 32313 of 2024

*M/S BPL PRTRIO CHEMICALS O/O TIMBER MARKERT NISHANT
PURA BHOPAL*

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Mihir Agrawal and Shri Piyush Tiwari - Advocates for petitioner.

*Shri H.S.Ruprah, Additional Advocate General with Shri Akash Malpani,
Advocate and Shri Anubhav Jain - Government Advocate for respondents/State.*

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WITH

WRIT PETITION No. 14475 of 2025

M/S R.K PETROCHEM LLP AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Piyush Tiwari - Advocate for petitioners.

*Shri H.S.Ruprah, Additional Advocate General with Shri Akash Malpani,
Advocate and Shri Anubhav Jain - Government Advocate for respondents/State.*

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsels for petitioners submit that in view of the subsequent orders passed by the Government, both the petitions have become infructuous.



They further submit that the subsequent orders have been challenged in W.P.No.41569/2025 and contend that petitions be disposed of without prejudice to their rights and contentions in W.P.No.41569/2025.

In view of the above, both the petitions are disposed of as rendered infructuous.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

VPA